GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 3753

ANSWERED ON 17TH MARCH, 2020

CRISIS IN FOOD PROCESSING INDUSTRIES

3753. SHRI PRATHAP SIMHA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there is any crisis in the food processing industries;
- (b) if so, the details thereof;
- (c) the details of the proposals from FPI units still pending for tax exemption; and
- (d) the details of the remedial steps proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI)

- (a) & (b): No, Sir.
- (c) & (d): The proposal pertaining to direct taxes including those seeking concessions or exemptions are received every year and are examined during the budgetary exercise for the Union Budget. The outcome of the examination of the proposals is reflected in the Finance Bill which is tabled before the Parliament along with the Budget. The Finance Bill, 2020 was presented in the Lok Sabha on 1st February, 2020.
